Annexure – 4
Name of the corporate debtor: J R MODI ASSOCIATES LIMITED; Date of commencement of CIRP: 01.04.2022; List of creditors as on: 21.04.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.		ame of Identification Details of claired Details of claired Perceived			Details of claim admitted					Amount of	•	Amount of claim not	Amount of claim under	Remarks, if
110.	creditor	No.			Amount of Nature of Amou			Whether	% of voting	contingent claim	mutual dues, that may beset-	admitted	verification	any
				claimed	I		covered by		share in CoC		off			
					admitted		guarantee	party?						
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